NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER: TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S): R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S): ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

7-1. Ren chandra

BRIPAKARAN . A.

ORDER

Counsel representing both the parties are present. Time extended at their request for submitting arguments. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc